

For admission.
Patna Bench
23/9

ORDER NO. 2 DT. 22.9.98

Today because of ORISSA BANDH, lawyers have not been able to come to the Court. In view of this adjourned to 24/9/98 for admission.

J. N. M. 9.98
VICE-CHAIRMAN
MEMBER (JUDICIAL)

Order No. 3, dated 24.9.98.

Learned Shri R.K. Patnaik learned counsel for the petitioner and Shri D.N. Mishra learned Additional Standing counsel for the Respondents.

Learned counsel for the petitioner wants to withdraw this OA. In view of this, the is disposed of as withdrawn.

J. N. M. 9.98
Vice-Chairman
MEMBER (JUDICIAL)

A copy of the order No. 3 dt. 24.9.98 may be given to the counsels for both sides.

Patna
9/10/98 M. N. M.
09.10.98
S.O.

Received 26/9/98
R. K. Patnaik
09.10.98